

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION - 39

Imphal, the 27th October, 2018

No. HCM/C-54/2013-RC(J)/ : In supersession of earlier Order(s) and Notification(s) in this regard, Hon'ble the Chief Justice, High Court of Manipur is pleased to nominate Hon'ble Mr. Justice L.S. Jamir and Hon'ble Mr. Justice Kh. Nobin Singh as Portfolio Judges of the following districts :-

Sl. No.	Name of the Hon'ble Judges	Nominated as Portfolio Judge(s) for the districts of :
1.	Hon'ble Mr. Justice L.S. Jamir	(1) Thoubal (2) Bishnupur (3) Ukhrul and (4) Senapati
2.	Hon'ble Mr. Justice Kh. Nobin Singh	(1) Imphal East (2) Imphal West (3) Churachandpur (4) Chandel and (5) Tamenglong

By Order etc.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL

Memo No. HCM/C-54/2013-RC(J)/ 23017-28

Date : 26th October, 2018.

Copy to :

1. All the District & Sessions Judges, Manipur.
2. The Registrar (Judicial) / (Administration) / (Vigilance), High Court of Manipur.
3. The Joint Director, Manipur Judicial Academy (MJA)
4. All the Judges of the Family Courts, Manipur.
5. All the Special Judges (ND&PS)/(ND&PS)(FTC), Manipur.
6. The Joint Registrar (Admn.), High Court of Manipur.
7. The Deputy Registrar (Judicial)/(Accounts)/(Admn.), High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
10. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The Private Secretary to Registrar General, High Court of Manipur.
12. The System Analyst, High Court of Manipur for uploading the same to the official website.
13. The Superintendent (Estt-I), High Court of Manipur.
14. The order book/Guard file.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR